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Statement

Name of organization	Name of State	No. of Children covered
Indian Council for Child Welfare	New Delhi	60
India International Rural Centre	Madhya Pradesh	300
Indian Council for Child Welfare	Madhya Pradesh	120
Ruchika School Bhubaneswar	Orissa	250
Karnataka State Council for Child Welfare Bangalore	Karnataka	180
Shramik Vikas Sewa Ashram Allahabad	Uttar Pradesh	100
Institute of Psychological & Educational Research Calcutta	West Bengal	1500
Vivekananda Education Society, Calcutta	West Bengal	50
The Congregation of the Sisters of the Cross of Chavanad, Tiruchirappalli	Tamil Nadu	100

Registration of Tobacco Farmers in Andhra Pradesh

*206 SHRI MOHANBABU: Will the Minister of COMMERCE be pleased to state:

- (a) whether the Tobacco Board has taken a stiff stance for registration of tobacco farmers in Andhra Pradesh:
- (b) whether it is a fact that tobacco Board is not sympathetic towards farmers; and
- (c) the steps proposed to facilitate easy registration of tobacco farmers in the State?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The registration of tobacco growers is governed by Section 10 of the Tobacco Board Act, 1975 and Rule 33 and 33A of the Tobacco Board Rules. Tobacco Board had received 45,030 applications for registration of growers in Andhra Pradesh during 1994-95 out of which registration was granted to 44,468

growers as per the aforementioned provisions.

- (b) No, Sir.
- (c) The provisions of the Tobacco Board Act and Rules regarding registration of growers and registration of barns are open to review for further simplification.

Variations in Plan Targets

- *207. SHRI JAGMOHAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether the targets fixed in the Eighth Five Year Plan are 'indicative' or 'physical';
- (b) if the targtets are merely indicative, what is the correlation between the indicative and physical targets; and
- (b) in what manner the position in this respect is at variance with the targets fixed in the earlier Plans?

THE MINISTER OF STATE OF